

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-49/2019/ 7 /A

From :- Shri Kaushik Kumar Kalita,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Dr. Manash Baruah,
Judge, Designated Court,
Assam, Guwahati.

Dated Guwahati, the 2nd January, 2020.

Sub:- **Casual leave.**

Ref:- Your letter No. JDC/418, dtd. 24.12.2019

Sir,

With reference to the above, I am directed to inform you that, your prayer for casual leave on 30.12.2019, has been granted.

Yours faithfully,


JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-49/2019/ 8 /A, dated 2.1.20

Copy to:

1. The Systems Analyst, Gauhati High Court.

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JT.REGISTRAR (VIGILANCE)